

I can assure the Hon. Members that we are desirous and sympathetic towards this problem and we want to implement it. It is difficult for me to pronounce at this stage as to what percentage and in what manner, but, of course, variations are bound to remain because different States have got different reservations and I do not want to go into those details. But, for example, in Andhra Pradesh, the report has included Perikal Reddy, Teleza Kamma, Vidiki, Niyozzi in the lists which are forward communities. Similarly, in Assam, they have included Bhuyan, Chowdhuri, Kayastha (Bengali), Kshattriya and Rajput as backward communities. Similarly, in Karnataka, the Commission has included Lingayat Section and Vokkaliga which cannot be considered backward by any stretch of imagination.

These are the inconsistencies which we will have to go into but I can assure the Hon. Members that we would not take much time to reconcile them.

It would be desirable on the part of Hon. Members to postpone their agitational programme from 2nd October to a little more further time.

(Interruptions)

SHRI RAM VILAS PASWAN : I want to seek one clarification. I have already given notice.

MR. DEPUTY SPEAKER : Mr. Minister, are you going to reply to questions seeking clarifications ?..... He has no time. Hon. Members, he has already replied. We have to take up the Private Members' business at 4.30 p.m.

(Interruptions)

MR. DEPUTY SPEAKER : Now I go to the next item, that is, paper to be laid on the Table. Mr. Harinatha Misra.

16.25 hrs.

PAPER LAID ON THE TABLE

Rural Landless Employment Guarantee Programme

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARINATHA MISRA) : Sir, I beg to lay on the Table a statement (Hindi and English versions) on 'Rural Landless Employment Guarantee programme'.

[Placed in Library. See No. LT. 6907/83]

SHRI HARIKESH BAHADUR (Gorakhpur) : It is not a satisfactory reply.

(Interruptions)

SHRI DHANIK LAL MANDAL (Jhanjharpur) : We walk out.

Shri Dhanik Lal Mandal, Shri A. Neelalohithadasan Nadar and some more Hon. Members then left the House.

MR. DEPUTY SPEAKER : Now we take up Private Members' Business. Mr. Shamanna.

16.26 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Sixty-Third Report

SHRI T.R. SHAMANNA (Bangalore South) : Sir, I beg to move :

“That this House do agree with the Sixty-third Report of the Committee on Private Members' Bills